

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No. 212 - IA/661(AHM)2022
ITEM No. 213 - IA/814(AHM)2022
in
CP(IB) 568 of 2019

Proceedings under Section 7

IN THE MATTER OF:

Small Industries Development Bank of India
V/s
Champion Agro Ltd

.....**Applicant**

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhruvin Dossani, Adv for Mr. Masoom K
Shah, Adv. in IA/661 (AHM)2022
Mr. Jaimin Dave, Adv. in IA/814(AHM)2022
For the Respondent : Mr. Jaimin Dave, Adv. in IA/661(AHM)2022

ORDER

IA/661(AHM)2022 & IA/814(AHM)2022

Learned Counsels for both sides seek time to file substitution application.

List for filing substitution applications on 18.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)